IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

20.CP-931(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SHRI H.V. SUBBA RAO
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.03.2021**

Name of the Parties: Melange Systems Pvt.Ltd.
Vs.
PME Infratech Pvt.Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. VibhutiKeny, Ld. Counsel for the Petitioner present.Mr. Bishwajit Dubey, Ld. Counsel for the Respondent present.

2. List this matter for hearing on **03.05.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

/skd/